

[Shri Datar]

1954. [Placed in Library, See No. LT-1464/59].

**AMENDMENTS TO INDUSTRIAL DISPUTES
(CENTRAL) RULES**

The Deputy Minister of Labour (Shri Abid Ali): Sir, I beg to lay on the Table, under sub-section (4) of Section 38 of the Industrial Disputes Act, 1947 a copy of notification No. G.S.R. 688, dated the 13th June, 1959 making certain further amendments to the Industrial Disputes (Central) Rules, 1957. [Placed in Library, See No. LT-1465/59].

**NOTIFICATIONS ISSUED UNDER EM-
PLOYEES' PROVIDENT FUNDS ACT**

Shri Abid Ali: Sir, I beg to lay on the Table, under sub-section (2) of Section 7 of the Employees' Provident Funds Act, 1952, a copy of each of the following notifications making certain further amendments to the Employees' Provident Funds Scheme, 1952:—

- (1) G.S.R. Nos. 583 and 584 dated the 16th May, 1959.
- (2) G.S.R. No. 711 dated the 20th June, 1959. [Placed in Library, See No. LT-1466/59].

**AMENDMENTS TO REPRESENTATION OF
THE PEOPLE (CONDUCT OF ELECTIONS
AND ELECTION PETITIONS) RULES**

The Deputy Minister of Law (Shri Hajarnavis): Sir, I beg to re-lay on the Table, under sub-section (3) of Section 169 of the Representation of the People Act, 1951, a copy of notification No. G.S.R. 433 dated the 9th April, 1959, making certain further amendments to the Representation of the People (Conduct of Elections and Election Petitions) Rules, 1956. [Placed in Library, See No. LT-1379/59].

**AMENDMENTS TO REPRESENTATION OF
THE PEOPLE (PREPARATION OF ELEC-
TORAL ROLLS) RULES**

Shri Hajarnavis: Sir, I beg to re-lay on the Table, under sub-section (3) of

Section 28 of the Representation of the People Act, 1950, a copy of notification No. G.S.R. 462 dated the 21st April, 1959, making certain further amendments to the Representation of the People (Preparation of Electoral Rolls) Rules, 1956. [Placed in Library, See No. LT-1427/59]

PRESIDENT'S ASSENT TO BILLS

Secretary: Sir, I lay on the Table the following five Bills passed by the Houses of Parliament during the last Session and assented to by the President since a report was last made to the House on the 4th May, 1959:—

- (1) The Appropriation (No. 3) Bill, 1959.
- (2) The Appropriation (Railways) No. 3 Bill, 1959.
- (3) The Bengal Finance (Sales Tax) (Delhi Amendment) Bill, 1959.
- (4) The Census (Amendment) Bill, 1959.
- (5) The Cost and Works Accountants Bill, 1959.

Sir, I also lay on the Table copies, duly authenticated by the Secretary of Rajya Sabha, of the following five Bills passed by the Houses of Parliament during the last Session and assented to by the President since a report was last made to the House on the 4th May, 1959:—

- (1) The Indian Railways (Amendment) Bill, 1959.
- (2) The Chartered Accountants (Amendment) Bill, 1959.
- (3) The Indian Lighthouse (Amendment) Bill, 1959.
- (4) The Coal Grading Board (Repeal) Bill, 1959.
- (5) The Displaced Persons (Compensation and Rehabilitation) Amendment Bill, 1959.